NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/220/2016

NAME OF THE PETITIONER(S)

: Manah Tradelink Private Limited

NAME OF THE RESPONDENT(S)

: Mercury Granites Private Limited & 6 others

UNDER SECTION

: 111 of companies act 1956

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

i). ANANT MERATHIA

coursel for Petitioner

arachy

ORDER

Shri Anant Merathia, counsel for petitioner present. No representation on behalf of respondents. Respondents are proceeded ex parte. The matter is posted for final arguments on behalf of the counsel for petitioner. Put up on 10.04.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)